

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4742
ANSWERED ON:07.08.2009
RGGVY
Bhadana Shri Avtar Singh

Will the Minister of POWER be pleased to state:

- (a) whether some State Governments including Haryana have suggested any modifications in the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : Yes, Madam. State Government of Haryana has suggested following modifications in the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY).

`In the schemes which have been sanctioned in Haryana, there is no component of electrification of Un-electrified villages since none of the un-electrified habitations fall within the definition of RGGVY. Given the fact that there are large no. of cluster of houses (Dhanis) located in the fields which are still un-electrified in many districts of Haryana, it is proposed that we may request the Government of India for reducing the limit of population to 25 persons per habitation. We request that RGGVY guidelines be modified accordingly and we may be allowed to revise our DPRs.`

(c) : State has requested for inclusion of small dhanis with population below 100 and upto 25 under the eligibility criteria of RGGVY for electrification under RGGVY .

Under the present provisions of RGGVY dhanis with population above 100 are eligible for electrification. During 10th Plan, this provision was for dhanis above 300 population and considering the requests from various States, the limit was reduced to 100 under 11th Plan RGGVY.

Small dhanis are generally on the fringe of the village/bigger dhanis. The State Government should also come forward and extend the existing RGGVY infrastructure upto the smaller dhanis to provide access to electricity for these dhanis, as u/s 6 of The Electricity Act, 2003, it is also the responsibility of State Government to supply electricity to all areas including villages and hamlets.

Under Remote village Electrification, Ministry of New Renewable Energy has been entrusted with responsibility of providing electricity to habitations below 100 population.

Government of India is providing major infrastructure upto revenue villages and dhanis upto 100 population.